GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2899 (TO BE ANSWERED ON 16.12.2015)

BUREAUCRATS ON FOREIGN ASSIGNMENT

Ä2899. SHRI RAM TAHAL CHOUDHARY: SHRI LAXMAN GILUWA:

Will the PRIME MINISTER be pleased to state:

- (a) whether some Indian Administrative Service (IAS) officers have been entrusted with any responsibility for some work related to external affairs and if so, the details thereof along with the service conditions for such appointments;
- (b) whether a number of IAS officers have violated the said service conditions and the Union Government has not taken any action against them;
- (c) the reasons offered by such IAS officers for overstaying in the place of their posting in foreign countries in violation of the service conditions;
- (d) the reaction of the Government thereon; and
- (e) the remedial steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR.JITENDRA SINGH)

- (a): IAS officers go on deputation on:
 - (i) Foreign Posts of Government of India in Embassies/ Missions abroad for 3 years.
 - (ii) Captive posts of Government of India in International Organisations like World Bank, International Monetary Fund & Asian Development Bank for 3 years.
 - (iii) long term/short term foreign assignment in International Organisations for which they are selected through direct offers, against open advertisements and for which cadre clearance is given to them.

The details of posts held by IAS officers, who are on deputation to foreign posts in Embassies/ Missions of Government of India and to captive posts as on 16/12/2015 are given below:

	FOREIGN POSTS				
Sr. No.	Post	Location	Terms & Conditions		
1	First Secretary (Legal), Permanent, Mission of India, World Trade Organization , Geneva, under D/o Commerce	Switzerland			
2	Counsellor, Community Affairs (Development) in the Embassy of India, Abu Dhabi, under M/o Overseas Indian Affairs	United Arab Emirates			
3	Counsellor, Permanent, Mission of India, World Trade Organization (WTO), Geneva, under D/o Commerce	Switzerland	Terms & Conditions are finalized by the respective Departments in		
4.	Minister, Agriculture, Embassy of India, Rome under D/o Agriculture, Cooperation and Farmers Welfare	Italy	consultation with Ministry of External Affairs		
5.	Minister, Economic, Embassy of India, Japan under D/o Economic Affairs	Japan			
6.	Ambassador/Permanent Representative of India, World Trade Organization, Geneva, under D/o Commerce	Switzerland			

CAPTIVE POSTS				
Sr. No.	Post	Location	Terms & Conditions	
1	Adviser to the Executive Director, Asian Development Bank, Manila under D/o Economic Affairs	Philippines		
2.	Adviser to the Executive Director, International Monetary Fund (IMF), Washington DC under D/o Economic Affairs	United States of America		
3.	Executive Director, World Bank, Washington D.C, under D/o Economic Affairs	United States of America		
4.	Senior Advisor to Executive Director, Asian Development Bank, Manila under D/o Economic Affairs	Philippines	Terms & Conditions are finalized by the respective Departments in	
5.	Executive Director, Asian Development Bank, Manila under D/o Economic Affairs	Philippines	consultation with Ministry of External Affairs	
6.	Senior Advisor to Executive Director, International Monetary Fund (IMF), Washington DC under D/o Economic Affairs	United States of America		
7.	Senior Advisor to Executive Director, World Bank, Washington D.C, under D/o Economic Affairs	United States of America		

Tenure on these posts is for 3 years which may be extended with the approval of the Competent Authority.

- (b): No such cases are extant.
- (c): NIL in view of b above.
- (d): NIL in view of b above.
- (e): NIL in view of b above.
